

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI COURT (COURT NO.IV)**

Appeal No. 269/252/ND/2018

M/s. Quantum Direct (India) Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies & another.

...Respondent

Under Section: Section 252.

Order delivered on 04.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For Respondent
Stg. Counsel for ITD

Ms. Anu Kadian, Adv.

ORDER

The learned Company Secretary undertakes to file further affidavit with respect to disbursement of salary to the employees along with the list of employees and their signatures to show that the amount withdrawn as per the direction of this Bench is utilized for the payment of salary of the staff within one week. The Income Tax Department has filed response. For further consideration on 25.07.2018.

Mukesh


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**